

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.08.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Nishat Ahmed, Adv.	Arvind Kumar Tarun Mehta C. S. Chauhan

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders (For Refixing the date of Hearing)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari.  <b>With</b>	Y. Suryanarayana.	Ramanathan Bhuvaneshwari-R1
2.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	Ramanathan Bhuvaneshwari-R1 Y.Suryanarayan- R5 Vikas Mehta-R9

**For Orders**

3.	Comp. App. (AT) (Ins) No. 771 of 2019	Lifestyle Fitness Pvt. Ltd. Vs. Suman Chadha & Anr.	Gautam Bajaj	
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**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 809 of 2019	Thiagarajan Murugesan. Vs. G.Gunasekaran & Ors.	N.Ramakrishnan	
5.	Comp. App. (AT) (Ins) No. 810 of 2019	Xionn Services Pvt Ltd. Vs. Aman Hospitality Pvt Ltd.	Jatin Handoo	
6.	Comp. App. (AT) (Ins) No. 811 of 2019	Richa Fashion Pvt Ltd. Vs. Crown Realtech Pvt Ltd.	Prashant Katara	
7.	Comp. App. (AT) (Ins) No. 812 of 2019	Sushant Aneja & Ors. Vs. Madhusudan Sharma RP for J.D. Aneja Edibles Pvt Ltd.	Bharat Arora	

8.	Comp. App. (AT) (Ins) No. 813 of 2019	Sushant Aneja & Anr. Vs. Madhusudan Sharma RP for J.D. Aneja Edibles Pvt Ltd & Anr.	Bharat Arora	
9.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	
10.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	
11.	Contempt Case No. 20 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2018	Maheshwari Industries &Anr. Vs. Mr. R. K. Jain	AviTandon	

**For Admission (After Notice)**

12.	Comp. App (AT) (Ins) No. 666 of 2019	Srei Multiple Asset Investment Trust. Vs. IDBI Bank Ltd & Ors.	Arijit Mazumdar	Misha (R-IDBI)
13.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	Rajnish Sinha
14.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tespa Infotech Pvt Ltd.	Ketan Madan	Ashok Kumar Anchalia
15.	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	Rahul Chitnis
16.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	N. Ramakrishnan
17.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd <b>With</b>	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
18.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. <b>With</b>	Gaurav Gupta	Anup Kumar-R2 Misha-RP
19.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2

20.	Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora G. Ananda Selvan- R2
21.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
22.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
23.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt Ltd.	Manish Raghav	S.N. Gautam
24.	Comp. App. (AT) (Ins) No. 513 of 2019	Bannari Amman Spinning Mills Ltd. Vs. My Choice Knit & Apparels Pvt. Ltd.	Nandini Sharma	Shivam Narang
25.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
26.	Comp. App. (AT) (Ins) No. 535 of 2019	Prayag Polytech Pvt Ltd. Vs. Hind Tradex Ltd.	Vipul Ganda	Anup Kumar Mishra
27.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. <b>With</b>	Karunesh Tandon	Sanjay Kumar (R1)
28.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2
29.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	
30.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.	Jay Kishore Singh	Sanjay Kumar Chhetry
31.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr.	Arushi Arora	
32.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
33.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. <b>With</b>	Arunima Kedia	

34.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	
35.	Comp. App. (AT) No. 175-176 of 2019	Volvo Group India Pvt Ltd. Vs. Regional Director, East Hyderabad	Saransh Jain	

**After the above or 12: 00 noon, whichever is earlier.**

**For Admission (After Notice)**

36.	Comp. App. (AT) (Ins) No. 377 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sachet Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
37.	Comp. App. (AT) (Ins) No. 378 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Superlative Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
38.	Comp. App. (AT) (Ins) No. 379 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Magad Realtors Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
39.	Comp. App. (AT) (Ins) No. 380 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Mehak Realtech Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
40.	Comp. App. (AT) (Ins) No. 381 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sameeksha Estate Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
41.	Comp. App. (AT) (Ins) No. 382 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Manogayan Estates Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
42.	Comp. App. (AT) (Ins) No. 383 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Bhisham Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
43.	Comp. App. (AT) (Ins) No. 384 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Neeleshwar Mines & Minerals (India) Pvt. Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
44.	Comp. App. (AT) (Ins) No. 385 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Jamvant Estates Pvt Ltd & Anr.	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS

**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 2278 of 2019 in Comp. App. (AT)No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
<b>2.</b>	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. <b>With</b>	B. Dhanaraj	Madhusmita Bora
<b>3.</b>	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. <b>With</b>	S. Santanam Swaminadhan, Nishtha Khurana	M. Anbalagan, G. Ananda Selvam
<b>4.</b>	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. Santanam Swaminadhan, Nishtha Khurana	M. Anbalagan, G. Ananda Selvam
<b>5.</b>	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>6.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>7.</b>	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey-MCA Ashish Mukhi

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-  
Registrar**